# Central Administrative Tribunal Principal Bench

# CP No.643/2015 in OA No.2224/2013

New Delhi, this the 30<sup>th</sup> day of November, 2016

# Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. Shekhar Agarwal, Member (A)

Shri Dinesh Kumar Gupta, S/o Late Shri H.L. Gupta Retd. as Helper, Under Sr. Selection Engg(Tele) Telephone Exchange, Railway Board New Delhi. ...Applicant

(By Advocate: Shri M S Reen)

#### Versus

Union of India and Others: through

- 1. Shri A K Puthia, General Manager Northern Railway, Headquarter's Office Baroda House, New Delhi.
- Shri Arun Arora
   Divisional Railway Manager
   Northern Railway, Estate Entry Road
   New Delhi.
- 3. Shri Ranjit Singh Rana
  Senior Section Engineer (Tele)
  Telephone Exchange, Railway Board
  New Delhi. ...Respondents

(By Advocates: Shri S M Arif, Shri Shailender Tiwari and Shri Satpal Singh)

# ORDER (ORAL)

### Justice Permod Kohli, Chairman:-

Learned counsel for the parties are *ad idem* that the Order of this Tribunal dated 20.11.2014 in OA No.2224/2013 stands complied with.

2. Nothing survives in this petition. Proceedings dropped.

# MA No.3552/2016

- 3. This MA has been filed by the respondents seeking recalling of the order dated 25.11.2016 whereby bailable warrants were issued for appearance of the respondents.
- In view of the aforesaid order passed in the Contempt 4. Petition, this MA stands disposed of. The Order dated 25.11.2016 is recalled.

Member(A)

( Shekhar Agarwal ) (Justice Permod Kohli) Chairman

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